## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CA/122/2017

NAME OF THE TRANSFEROR

: RONNY GEORGE

NAME OF THE TRANSFERRE

: PROFESSIONAL COURIERS NETWORK LTD & 6

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) S. Santhack For P. antidhanam

Respondents
Counsel for Petitioner

Jan 25

## **ORDER**

Counsels for both the parties are present. The order has been produced issued by the NCLAT on 09.08.2017, wherein the order dated 14.07.2017 passed in CA/122/2017 has been stayed. The copy of the order is placed on file. Matter is adjourned. Put up on 18.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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